

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36934/2019

(Arising out of impugned final judgment and order dated 24-08-2018 in CRLA No. 4536/2004 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

(IA No.160548/2019-CONDONATION OF DELAY IN FILING and IA No.160550/2019-EXEMPTION FROM FILING O.T.)

Date : 25-10-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s)

Mr. Ratnakar Dash, Sr. Adv.
Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the application for condonation of delay as well as on the Special Leave Petition.

(DEEPAK SINGH)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)